## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 1555/12	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	TP 116/16	Hearing		Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR Ph:9663309317	Rehhtrions	t 9 th

Counsel for petitioner is present. Counsel for respondent company is also present. He has filed one memo along with annexures.

List it on 22.09.2017 as the connected matter is posted to the same date. Copy of the memo is served on the counsel for respondent.

MEMBER (J)

MEMBER (T)